

ITEM NO.18

VIRTUAL COURT

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 10846/2020

ARUNA ROY & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 08-04-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Prashant Bhushan, AOR

For Respondent(s) Mr. Tushar Mehta, SG

UPON hearing the counsel the Court made the following

O R D E R

The Court is convened through video conferencing.

Mr. Tushar Mehta, learned Solicitor General submits that an amount of Rs.6,800 crores has been paid towards arrears of wages on 05.04.2020.

List the matter after two weeks after the lockdown is over.

(MEENAKSHI KOHLI)
AR-CUM-PS

(ANITA RANI AHUJA)
COURT MASTER